



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**LAWAZIMA CAUSELIST**

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**[ For Thursday,12th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Crl.A./454/2019	SRI MADAN PANIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS P DASGUPTA	PP, ASSAM
<b>WITH</b>				
2	CRL.A(J)/59/2020	ANIL GOUR <b>Versus</b> THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021